

Sick FPU in the Country

9055. SHRI V. KRISHNA RAO:
SHRI C.P. MUDALAGIRI-
YAPPA:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of sick food processing units in the country; and

(b) the reasons therefor?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). Food Processing Industries are in the organised, unorganised and Cooperative sectors. Information in respect of sick food processing units is not being maintained centrally.

Price Printed on Packaged Items

9055. SHRI RAM SAGAR (SAIDPUR): Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether prices printed on the packaged items are far too excessive and there is no relation between the cost of the product and the price; and

(b) if so, details of steps taken to review the matter and to fix the margins of profit of the manufacturers, wholesalers; retailers etc. to check the rise in price?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). The sale and distribution of the packaged commodities is governed by the Standards of Weights and Measures (Packaged Commodities Rules, 1977, which are designed to establish fair trading and price discipline in respect of commodities sold to consumers in

packaged form. The Rules prescribe mandatory declaration of sale price on the package in orders to prohibit the retail dealers from charging more the printed price and to protect the consumer against arbitrary price rise effected by the trade without any relationship to manufacturing cost.

Fixation of prices of the packaged commodities or the packaged commodities or the margins of profit of manufacturers, wholesalers, retailers etc. are outside the scope of the Rules.

Strike by Medical Students of Guru Teg Bahadur Hospital, Delhi

9057. SHRI R.N. RAKESH: Will the Minister of HEALTH AND FAMILY welfare be pleased to state:

(a) whether patients faced a great difficulty due to strike of medical students and employees of Guru Teg Bahadur Hospital on 18 April, 1990;

(b) if so, the details thereof;

(c) the main grievances of the students; and

(d) the steps taken by Government in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The medical students of University College of Medical Sciences attached with the Guru Teg Bahadur Hospital were on strike on 18.4.1990. They blocked all the doors of OPD, casualty and Wards. They did not allow the employees of the GTBH and patients in OPD, Casualty and Wards. As a result, Casualty and OPD services were disrupted. On great persuasion, the work in Casualty and Emergency were restored after 1.00 P.M. on the same day. The GTBH

employees were not on strike on 18th April, 1990.

(c) and (d). The main demand of the students was the recognition of medical degrees awarded to the students of University College of Medical Sciences. The medical degrees awarded by the Delhi University to the students of UCMS are recognised medical qualifications for the purposes of Indian Medical Council Act, 1956. There is no proposal before the the Central Government for the withdrawal of recognition of such degrees. The position was explained to the students of UCMS and it was also confirmed by the Medical Council of India, after the strike was withdrawn by the students.

Targets for Housing Schemes

9059. SHRI A. CHARLES: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the targets set under various Housing schemes in different States and Union Territories during the year 1989-90;

(b) the extent to which the target has been achieved by each State/Union Territory; and

(c) whether the performance by the State and Union Territory Governments in the housing sector is satisfactory keeping in view the targets set for the Seventh Five Year Plan?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). Statement I to indicating targets fixed under the 20-Point Programme and achievements made by the States/Union Territories under the various housing schemes during the year 1989-90 (1.4.89 to 28.2.90) are annexed.

(c) Yes. Targets under 20 Point Programme have been achieved substantially and performance is satisfactory. Details of targets and achievements under the various housing schemes during the Seventh Five year Plan are as under:—

(in lakhs)

(as on 28.2.1990)

	<i>Target</i>	<i>Achievement</i>
(a) Provision of hose-sites (families)	28.99	42.33
(b) Construction Assistance (families)	22.88	21.11
(c) Indira Awas Yojana (dwelling units)	7.60	6.26
(d) E.W.S. Housing (dwelling units)	7.75	6.85
(e) L.I.G. Housing (dwelling Units)	1.30	1.46